

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYA SHANKAR	Adv. for PETITIONER	R. Vidhya Shankar
2.	TAMILSELVI For Adrian D. Rozario	Adv. For Respondent 2 to 26.	J. Ann, 18
3.	M. A. SHARUN For D. Pratheek Adv. V. devaraj for	Adv. for Respondent 1	Shf
4.	D. RAMMO RUKUNTO Adv. for Respondent 2	Counsel for Respondent 2	D. Rammo

ORDER

Counsel for the applicant in CA 64/2017 present and argued the matter in part. Counsel for R1 and proxy representing counsel for R2 to R26 are present. For continuation of the arguments of petitioner counsel, the matter is adjourned. Put up on 30.08.2017 at 10.30 A.M.

- 3d -
(K. Anantha Padmanabha Swamy)
Member (Judicial)